

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.01.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2908 of 2021 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon

For Directions

2.	Comp. App. (AT) (Ins) No. 739 of 2018	Kishore Shanker Signapurkar Vs. Prime Soles & Anr.	Manu Yadav	Tushar Parashar-R1 Kunal kohli (R2)
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For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 970 of 2021	Amit Ramesh Ahirrao Vs. Sakharam Tambolkar & Anr.	Vaishnavi Mungekar	Shyam Kapadia Manavendra Kane Aaditya A Pande-R1 Avinash R. Khanolkar
4.	Comp. App. (AT) (Ins) No. 1098 of 2021	Arabinda Kumar Rath Vs. India SME Asset Reconstruction Company Ltd. & Anr.	Rajat Arora	
5.	Comp. App. (AT) (Ins) No. 07 of 2022	Gajendra Singh Singhvi Vs. Bank of Maharashtra (A Government of India Undertaking)	Rajiv Gupta	Nishant Awana
6.	Comp. App. (AT) (Ins) No. 20 of 2022	Union Bank of India Vs. Citi Securities & Financial Services Pvt. Ltd. & anr.	Nirupama Kar	
7.	Comp. App. (AT) (Ins) No. 21 of 2022	S. Chandriah Vs. Sunil Kumar Agarwal RP of Digjam Ltd. & Ors.	Ravi Raghunath	

8.	Comp. App. (AT) (Ins) No. 22 of 2022	S. Chandriah Vs. Sunil Kumar Agarwal RP of Digjam Ltd.	Ravi Raghunath	
9.	Comp. App. (AT) (Ins) No. 23 of 2022	Dharmindra Construction Pvt. Ltd. Vs. TDI Infratech Ltd.	Bhavpreet Singh Dhatt	
10.	Comp. App. (AT) (Ins) No. 25 of 2022	Central Transmission Utility of India Ltd. Vs. Ashish Chhawchharia Resolution Professional, Essar Power MP Ltd. & Ors.	Shubham Arya	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 1113 of 2020	Madhya Pradesh Paschim Kshetra Vidyut Vitaran Co. Ltd. Vs. Jagdish Kumar & Anr.	Manu Aggarwal	
12.	Comp. App. (AT) (Ins) No. 825 of 2020	Gammon Infrastructure Projects Ltd. Vs. AF Consult India Pvt. Ltd. & Anr.	Nikhil Jain	Sanjana saddy-R1 Pradeep Dahiya-R2 Devvart Rana-RP
13.	Comp. App. (AT) (Ins) No. 874 of 2020	North Eastern Electricity Supply Company of Orissa Ltd. (Nesco) Vs. Supriyo Kumar Chaudhary, Resolution Professional & Anr.	Hasan Murtaza	Indranil Ghosh-R1
14.	Comp. App. (AT) (Ins) No. 472 of 2021	Sherbahadur D. Yadav Vs. Rohan Dyes and Intermediates Ltd.	Sandeep Bajaj	Noopur K. Dalal
15.	Comp. App. (AT) (Ins) No. 887 of 2021	Madhya Gujarat VIJ Company Ltd. Vs. CMA George Samuel Resolution Professional of Jason Dekor Pvt. Ltd. & Anr.	Pradeep Mishra	George Samuel Rajendra Beniwal
16.	Comp. App. (AT) (Ins) No. 897 of 2021	Anurag Kartiar (Ex-Director of Degustibus Hospitality Pt. Ltd.) Vs. Hotel Horizon Pvt. Ltd. & Anr.	Nitin Mishra	Shikhil Suri Shadab Madhu Suri
17.	Comp. App. (AT) (Ins) No. 1075 of 2021	Govind Singh Vs. Naina Rajkumar Bansal & Anr.	Sanjay Rathi	

18.	Comp. App. (AT) (Ins) No. 1077 of 2021	Anuj Goyal Vs. Manohar Lal Vij	Deepak Vohra	
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For Hearing

19.	Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Asahi Industries Ltd & Ors. With	Ravi Raghunath	Bindu Bhatia-RP Ankur Kumar-R2 Milan Singh Negi-R3 Prateek Gupta-R4,5 &10 Vaibhav Tyagi-R6,7 & 9 Lokesh Malik-R11
20.	Contempt Case (AT) No. 13 of 2021 in Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Safex Realtors Pvt. Ltd. & Ors.	Ravi Raghunath	Abhijeet Sinha-R1-4 Pushpendra Singh-R1 Abhirup Das Gupta Milan Singh Negi-R3 Bindu Bhatia-R5&14 Lokesh Malik-R13 Prateek Gupta-R6,7&12 Vaibhav Tyagi-R8, R9 & R11 Ankur Kumar-RP
21.	Comp. App. (AT) (Ins) No. 383 of 2020	Bharat Heavy Electricals Ltd. Vs. Ravi Shankar Devarakonda Liquidator of Coastal Projects Ltd.	Swastika Chakrvati	Samiksha Godiyal
22.	Comp. App. (AT) (Ins) No. 34 of 2021	Shivashakti Elmech Pvt. Ltd. Vs. Shiv Nandan Sharma & Anr. Resolution Professional Drake & Scull Water & Energy India Pvt. Ltd.	Iswar Mohapatra	Rohit Khanna-R1 Shiv Nandan Sharma- R1 Nikhil Kohli-R2
23.	Comp. App. (AT) (Ins) No. 222 of 2021 & I.A. No. 1819 of 2021	Advance Engineering Services Vs. The Baroda Rayon Corporation Ltd.	Jayesh Desai	Manu Aggarwal

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar